

Statement-II*Details of Complaints received*

Sl.No.	Name of the States/UTs	Name of the NGOs against complaint received	Nature of allegation	Date of complaint	Action taken
1.	Haryana	Bharat Vikas Sangh, Rohtak Haryana	Sexual exploitation of women inmates	2.12.2012	The Home was closed. The organization was blacklisted. Case was entrusted to CBI by the State Government
2.	West Bengal	Dulal Smriti Samsad, West Bengal	Sexual assault and killing of mentally unstable women in the Home	12.07.2012	The Home is closed. CBI has initiated prosecution.

Indira Gandhi Matritva Sahyog Yojana

†1378. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the name of the States and the places where Indira Gandhi Matritva Sahyog Yojana is being implemented, the details thereof;

(b) the number of women benefited by this scheme, State-wise; and

(c) the details of amount provided to the States in this regard since 2010 till current financial year?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI) (a) Indira Gandhi Matritva Sahyog Yojana (IGMSY) is being implemented in 53 selected districts across the country. The State/UT-wise details of districts are given in Statement-I (*See* below).

(b) and (c) The State-wise number of women benefitted since 2010-11, as reported by the State Governments/UT Administrations, and State/UT-wise details of funds released under IGMSY during 2010-11 to 2014-15 is given in Statement-II (*See* below). So far, no funds have been released under IGMSY during the current financial year of 2015-16.

†Original notice of the question was received in Hindi.

Statement-I*State/UT-wise details of districts where IGMSY is being implemented*

Sl.No.	Name of the State/Union Territory	Name of the District
1.	Andaman and Nicobar Island	South Andaman
2.	Andhra Pradesh	West Godavari
3.	Arunachal Pradesh	Papum Pare
4.	Assam	Goalpara, Kamrup
5.	Bihar	Saharsa, Vaishali
6.	Chandigarh	Chandigarh
7.	Chhattisgarh	Bastar, Dhamtari,
8.	Dadra and Nagar Haveli	Dadra and Nagar Haveli
9.	Daman and Diu	Diu
10.	Delhi	North West, West
11.	Goa	North Goa
12.	Gujarat	Bharuch, Patan
13.	Haryana	Panchkula
14.	Himachal Pradesh	Hamirpur
15.	Jammu and Kashmir	Anantnag, Kathua
16.	Jharkhand	East Singh Bhumi, Simdega
17.	Karnataka	Dharwad, Kolar
18.	Kerala	Palakkad
19.	Lakshadweep	Lakshadweep
20.	Madhya Pradesh	Chindwara, Sagar
21.	Maharashtra	Amravati, Bhandara,
22.	Manipur	Tamenglong
23.	Meghalaya	E. Garo Hills
24.	Mizoram	Lawngtlai
25.	Nagaland	Kohima
26.	Odisha	Bargarh, Sundargarh
27.	Puducherry	Yanam
28.	Punjab	Amritsar, Kapurthala

Sl.No.	Name of the State/Union Territory	Name of the District
29.	Rajasthan	Bhilwara, Udaipur
30.	Sikkim	West Sikkim
31.	Tamil Nadu	Cuddalore, Erode
32.	Tripura	Dhalai
33.	Telangana	Nalgonda
34.	Uttar Pradesh	Mahoba, Sultanpur, Chhatrapati Sahuji Maharaj Nagar
35.	Uttarakhand	Dehradun
36.	West Bengal	Bankura, Jalpaiguri

State/UT-wise details of beneficiaries covered and funds released under Indira Gandhi Matritva Sahyog Yojana (IGMSY) during 2010-11 to 2014-15

Sl. No.	Name of the States/UTs	Total No. of beneficiaries covered	2010-11 (₹ in Lakh)	2011-12 (₹ in Lakh)	2012-13 (₹ in Lakh)	2013-14 (₹ in Lakh)	2014-15 (₹ in Lakh)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	205310	1021.11	2451.79	2734.68	1814.47	3,004.65
2.	Arunachal Pradesh	1816	15.80	41.60	23.59	0.00	41.49
3.	Assam	60528	674.85	1751.53	0.00	149.78	1,744.74
4.	Bihar	191945	983.53	2420.89	0.00	1758.10	4,862.81
5.	Chhattisgarh	31547	435.73	1069.62	557.76	1456.53	859.86
6.	Goa	8431	68.87	170.34	57.40	300.95	164.30
7.	Gujarat	93798	276.09	689.79	1271.23	1007.80	1,504.88
8.	Haryana	9158	50.01	130.30	50.35	343.65	-
9.	Himachal Pradesh	12516	64.93	173.24	64.84	124.30	295.19
10.	Jammu & Kashmir	25886	148.08	378.46	349.04	665.24	522.38
11.	Jharkhand	25364	502.52	1174.25	0.00	34.64	-
12.	Karnataka	96179	740.61	1884.22	0.00	1452.81	-
13.	Kerala	74267	357.69	862.72	553.45	1390.69	934.59
14.	Madhya Pradesh	238058	770.55	1931.14	1698.75	2128.07	3,627.44
15.	Maharashtra	107777	456.90	1121.18	0.00	3160.24	2,838.51
16.	Manipur	3247	48.81	131.88	43.72	0.00	-

1	2	3	4	5	6	7	8
17.	Meghalaya	3735	61.16	158.92	0.00	53.93	-
18.	Mizoram	2522	31.43	84.88	54.76	0.00	19.39
19.	Nagaland	1916	26.99	70.26	39.79	60.64	56.90
20.	Odisha	134140	557.81	1258.35	336.84	2038.85	1,796.57
21.	Punjab	21256	373.41	982.30	0.00	66.20	-
22.	Rajasthan	125588	884.82	2300.22	0.00	935.01	3,640.40
23.	Sikkim	1838	13.86	39.34	8.75	7.87	24.12
24.	Tamil Nadu	126371	449.09	1150.07	0.00	3032.19	2,241.40
25.	Telangana	55349	-	-	-	-	1,877.78
26.	Tripura	11277	85.59	213.81	0.00	161.76	209.70
27.	Uttar Pradesh	31553	901.81	2294.67	0.00	95.29	-
28.	Uttarakhand	26795	134.45	297.43	332.14	322.64	570.58
29.	West Bengal	115797	1023.05	2517.43	0.00	394.82	3,016.90
30.	Delhi	31605	426.56	1104.53	0.00	58.65	371.42
31.	Andaman and Nicobar Islands	5097	24.02	63.51	12.44	122.32	44.35
32.	Puducherry	3696	5.76	18.76	7.61	32.75	24.58
33.	Chandigarh	11245	114.64	283.58	60.69	20.23	-
34.	Daman and Diu	631	7.33	24.04	0.00	4.13	18.70
35.	Dadra and Nagar Haveli	2538	35.80	88.30	0.00	11.29	-
36.	Lakshadweep	0	22.24	50.52	0.00	0.00	-
TOTAL		1898776	11795.89	29383.87	8257.83	23205.84	34,313.63

Norms related to adoption

†1379. SHRI P. L. PUNIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that incidents of adoption of infants and children from orphanage and later selling them by adoptee parents have come into light, if so, the details thereof;

(b) whether Government does any surprise visit like monitoring activities after adoption of children, if so, the details thereof; and

†Original notice of the question was received in Hindi.